

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

PRINCIPAL BENCH

10:45 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 759 of 2020	Bharat Aluminium Co. Ltd. Vs. J.P. Engineers Pvt. Ltd. & Ors.	Ranajana Roy	Abhishek Garg-R1 Avinash Mohapatra- R2

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**